

1	2	3	4	5	6
38.	Aesthetic improvement of 756 T-IV Qtrs.at Laxmi Bai Nagar, New Delhi (External finishing and repair of existing damaged sanitary pipes and chajjas)	09 Months			
39.	Aesthetic improvement to 210 D-II flats at West Kidwai Nagar, New Delhi (External finishing and repair of existing damaged sanitary pipes and chajjas)	06 Months			
40.	SR to Blocks B, D&F of GPOA at INA, New Delhi	10 months	4059 Capital Outlay PW	18000	11433
41.	AR&MO of Residential and Non Residential Office of the DDG of Civil Aviation (NR), New Delhi (attending day to day complaints including miscellaneous civil works)	10 Months	(For Sl. No. 40 to 41)		

National urban policy

1964. SHRI A. K. SELVARAJ: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that Government plans to come up with a National Urban Policy;

(b) whether it is also a fact that more than one-third of Indians would be living in urban areas during the next four years and the urban population would reach nearly 82 crore by 2050;

(c) whether UN Habitat has mandated that all member nations should have such a policy; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) The Ministry of Housing and Urban Affairs has set up a Committee to draft the National Urban Policy on 03 October, 2017. As per Census 2011, India's urban population was 377.16 million. As per World Cities Report 2016 published by the UN-HABITAT, an extra 300 million new urban residents are projected by 2050.

The New Urban Agenda adopted during the Habitat III conference, lays out standards and principles for the planning, construction, development, management and improvement of urban areas along its five main pillars of implementation: national urban policies, urban legislation and regulations, urban planning and design, local economy and municipal finance and local implementation.

Slums demolished under Smart Cities Mission

1965. SHRI A.V. SWAMY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number of slums demolished in selected smart cities for developmental projects particularly in Madhya Pradesh, Odisha and Delhi;

(b) whether guidelines have been issued to State Governments to provide rehabilitation to people living in slums before land is acquired for developmental purposes under Smart Cities Mission;

(c) the details of amount sanctioned, released and utilised, so far in these States under the Mission for rehabilitation of people living in slums; and

(d) the details of rehabilitation projects to be started or under implementation in those cities particularly in Indore, Bhubaneswar and Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Slum Development projects are being taken up by Smart Cities through convergence with the PMAY or other existing schemes/programmes of various Departments/Ministries. Upto now, no Smart City has reported slum demolition which is approved in the Guidelines of the Pradhan Mantri Awas Yojana (PMAY).

(b) It is for the State Government to rehabilitate the affected people as per State laws.

(c) No funds have been sanctioned or released under the Smart Cities Mission.